

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.126
IB-855(ND)/2020

IN THE MATTER OF:

GUTHY-RENKER MARKETING PRIVATE LIMITED

....APPLICANT

SECTION

U/s 59

Order delivered on 12.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.08.2021.


(Madhu Narula)
Court Officer